

Indian Doctors going Abroad

2786. SHRI M. V. CHANDRA SHEKHARA MURTHY:

SHRI GHULAM RASOOL KOCHACK:

SHRI INDRAJIT GUPTA:

SHRI MUNDAR SHARMA:

Will the Minister of HEALTH be pleased to state:

(a) whether it has been reported in the Press that India is the biggest donor of doctors abroad;

(b) if so, whether it is correct that 13 per cent of the total strength of the Indian doctors are working abroad;

(c) what are the main reasons therefor; and

(d) what steps are being taken to check this and what facilities are being provided to them so that they are not tempted to go out?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes.

(b) and (c): According to a recent study "Physicians and Nurse Migration" conducted by the W.H.O., the No. 1 donor country today of physicians is India, with an estimated 15,000 MD's abroad. "There is scarcely a recipient country in the world where there are no Indian physicians". According to this study the Indian doctors abroad represent 13 per cent of the country's total.

According to the same study by the WHO the main reasons for migration are higher incomes abroad coupled with a lack of comparable employment opportunities at home.

(d) The following steps have been taken by the Government to discourage brain drain of medical manpower to foreign countries:—

(i) restrictions on medical graduates going abroad for higher education and training.

(ii) granting of advance increments to specially qualified candidates, on the recommendation of the Public Service Commissions,

(iii) improvements in the service conditions of doctors, particularly in the rural areas,

(iv) community orientation of medical education with emphasis on the preventive, promotive, curative and rehabilitative aspects of health care services to attract larger number of doctors for employment in the rural areas, and

(v) holding of the prestigious membership examinations by the National Academy of Medical Sciences which correspond to the foreign qualifications so as the F.R.C.S., M.R.C.P., etc.

Report of Tribunals for working Journalists and non-Journalists

2787. SHRI GHULAM RASOOL KOCHACK:

SHRI PIUS TIRKEY:

SHRI P.M. SAYEED:

SHRIMATI SUSEELA GOPALAN:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have received the report of the Tribunals for working journalists and non-journalists;

(b) if so, the main features thereof;

(c) whether its recommendations have been considered; and

(d) if so, the steps which are being taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) No, Sir. Government